

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

DA No.527/98

Friday the 3rd day of April 1998.

CORAM

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

S. Sunitha
D/o Ramachandran Nair
Thalayazham P.O.
Vaikom.

...Applicant

(By advocate Mr N Unnikrishnan)

Versus

1. The Senior Supdt of Post Offices
Kottayam Division
Kottayam

2. The Sub Divisional Inspector
Department of Posts
Vaikom Head Post Office
Vaikom.

3. The Employment Exchange Officer
Employment Exchange
Vaikom.

...Respondents.

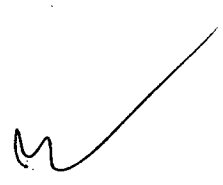
(By advocate Mr Mathews J Nedumpara) (Rep)

The application having been heard on 3.4.98, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

Applicant is aggrieved that though she has applied for selection and appointment to the post of Branch Post Master at Mannakkanad Branch Post Office, Kuravilangad, the employment exchange has not included her name in the list of candidates to be interviewed for the said post shortly and, therefore, she apprehends that the respondents may not consider her candidature for the said selection. The applicant has, therefore, filed this application for a direction to the respondents to consider the candidature of the applicant also in the ensuing selection without her name being sponsored by the employment exchange.



2. When the application came up for hearing today, learned counsel appearing for the respondents stated that in view of the ruling of the Supreme Court in Excise Supdt. Malkapatnam, Krishna Dist., A.P. Vs. KBN Viseswara Rao & others, 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also in the selection for appointment to the post of Branch Post Master at Mannakkanad Branch Office, Kuravilangad, alongwith other candidates sponsored by the employment exchange, though her name has not been sponsored by the employment exchange.

3. In the light of what is stated above, and as agreed to by the learned counsel for the applicant, we dispose of this application with a direction to the respondents to consider the candidature of the applicant also alongwith other candidates sponsored by the employment exchange for selection and appointment to the post of Branch Post Master at Mannakkanad Branch Post Office, Kuravilangad, though her name is not sponsored by the employment exchange.

No order as to costs.

Dated 3rd April 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

aa.